

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 29.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.102/2019 in CP No.400/241/HDB/2018
NAME OF THE COMPANY	Garudavega Delivery Services Pvt Ltd & 10 others
NAME OF THE PETITIONER(S)	Seshavatharam Puranam
NAME OF THE RESPONDENT(S)	Garudavega Delivery Services Pvt Ltd & 10 others
UNDER SECTION	241

**ORDER**

**IA No.102/2019**

**Present:** Ld. Counsel Mr. Parameshwar Reddy for the Applicant.

Ld. Counsel Mr. Naresh Kumar Sangam for the Respondent.

Ld. Counsel for the Applicant prays time for filing list of documents as per the order dated 23.02.2024. **Matter is adjourned to 25.07.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**